

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 164(ND)/2013
CA NO.

PRESENT:

SH. R.VARADHARAJAN
Hon'ble Member (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY

Pankaj Khandelia and Ors.
Vs
Khandelia Oil general Mills.

SECTION OF THE COMPANIES ACT: 397-398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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|----|-------------------|------|---------------|--|
| 1) | Mr. Sharig Reyaz, | Adv | } Petitioners |  |
| 2) | Mr. Nahush Jain, | Adv | | |
| 3) | Rohit Sharma, | Adv. | } Respondents | |
| 4) | Rounad Nayak, | Adv. | | |

ORDER

For order see CP.No.163(ND)/2013

sd/-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)